

JUDICIAL OFFICERS AT DISTRICT HEADQUARTERS DHARAMSHALA

SH. JITENDER KUMAR SHARMA, DISTRICT AND SESSIONS JUDGE KANGRA AT DHARAMSHALA



Sh. J.K.Sharma, was born on 16-9-1964 at Mandi (H.P.). Passed matriculation examination from Govt. Vijay High School Mandi in 1979. Graduated from Vallabh Government Degree College Mandi in 1983. Obtained LL.B. Degree from H.P. University, Shimla, in 1986. Appointed as Sub Judge-cum-Judicial Magistrate and joined on 6-5-1991 at Bilaspur. Thereafter, remained posted at Rampur Bushehar, Jogindernagar, Sunder Nagar as Sub Judge-cum-Judicial Magistrate from 1991 till 1997. Thereafter, posted as Civil Judge-cum-ACJM, at Shimla, Nurpur and Ghumarwin from 1997 to 2006. Remained posted as Civil Judge (Sr. Division)-cum-CJM at Solan and Kangra at Dharamshala from may 2006 till September 2010. Qualified the Limited Competitive Exam for promotion in the Cadre of District Judges conducted by the Hon'ble High Court in June, 2010 and posted as Additional District and Sessions Judge(I) Kangra at Dharamshala (H.P.) in October, 2010. On placement as District & Sessions Judge in May 2012, posted as Director H.P. Judicial Academy, President Consumer Forum Shimla, Presiding Officer Labour Court Kangra at Dharamshala and District & Sessions Judge Sirmaur at Nahan till April 2016. Thereafter, worked as Registrar (Judicial) in the Hon'ble High Court, Shimla w.e.f 02.05.2016 to 22.12.2018. Currently, posted as District and Sessions Judge, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 24.12.2018.

SH. PUNE RAM, PRINCIPAL JUDGE, FAMILY COURT KANGRA AT DHARAMSHALA



Initially studied up to the Primary and High School standard in village Karjan and Haripur, Tehsil Manali, District Kullu (H.P.). After completing B.A. in the Govt. Degree College Kullu, obtained L.L.B. Degree from the Delhi University in the year 1988 and practiced as an Advocate in the District Court Kullu(H.P.) till 29th December 1997. Also nominated as a Member of

District Consumer Forum Kullu in the year, 1993 and remained on the same post up till 1997. Thereafter, selected in H.P. Judicial Services in the year 1997 and posted as Sub Judge-cum-JMIC at Court No.2, Dharamshala, Bilaspur, Shimla Court No.3, Anni, Karsog, Rohru and Chopal (H.P). Thereafter promoted as a Civil Judge (Sr. Division) cum- Chief Judicial Magistrate on 19th July, 2006 and was posted as Civil Judge (Sr. Division) -cum- Chief Judicial Magistrate at District Bilaspur (H.P) w.e.f. 18th October, 2010 till 1-2-2013. Consequently transferred as a Civil Judge (Sr. Division) cum- Chief Judicial Magistrate to District Kinnaur at Reckong Peo (H.P) and joined there on 2.2.2013 and served till 24.4.2014 on the same post. Promoted as Addl. District & Sessions Judge on 11.4.2014 and held the same post at Chamba (H.P) w.e.f. 28.4.2014 to 29.09.2014. Transferred and posted as Special Secretary (Law) to the Government of Himachal Pradesh on 01.10.2014. On transfer, joined as Addl. District.&Sessions Judge (Special Judge, CBI), Shimla on 13.7.2015 to 11.5.2016 transferred and posted as Additional District and Sessions Judge-I, Mandi on 13.5.2016 to 28.12.2018. Thereafter, transferred and posted as Addl. District&Sessions Judge, Ghumarwin District Bilaspur H.P. on 29.12.2018 to 5.4.2019. On subsequent promotion and transfer as Principal Judge, Family Court, Kangra at Dharamshala, assumed charge as such on 06.04.2019. Hobbies are doing agriculture and horticulture work as well as trekking.

SH. PARAS DOGER, ADDITIONAL DISTRICT AND SESSIONS JUDGE-I KANGRA AT DHARAMSHALA



Born on 19th June, 1977 at District Mandi (H.P.). Father late Sh. J. C. Sood was also Judicial Officer and retired as Addl. District & Sessions Judge. Did my matriculation from Kangra in the year 1992, graduation from Govt. College Dharamshala in the year 1997 and LLB from Symbiosis Law College, Pune, Maharashtra in the year 2000 and started practice in District Court and Hon'ble High Court at Shimla in Civil, Criminal and Writ Matters. After passing the competitive examination for the post of Addl. District & Sessions Judge in the year 2015 appointed as such and posted at Chamba on Ist appointment. Assumed the charge of the post of Addl. District & Sessions Judge, Chamba on 5th August, 2015. On transfer, posted as Addl. District and Sessions Judge-II, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 29.12.2018. On transfer, currently posted as Addl. District and Sessions Judge-I, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 06.04.2019.

SH. KRISHAN KUMAR, ADDITIONAL DISTRICT AND SESSIONS JUDGE, FAST TRACK SPECIAL COURT, KANGRA AT DHARAMSHALA



Born on 02-12-1963 in Shimla. Did graduation, M.A., L.L.B and P.G.D.P.M. from H.P. University, Shimla. Practiced as a lawyer at Shimla and thereafter, selected as Judicial Officer in the year 1997 batch and first posting as Sub Judge-cum-Judicial Magistrate, was at Dharamshala. Later on, transferred to Sub Judge-cum-JMIC. Paonta Sahib and Chopal to Una. Then transferred to Judicial Academy as Deputy Directory. Transferred to State Legal Authority as Administrative Officer, then transferred Civil Judge (Sr. Division) Sarkaghat to Nurpur, then posted as Chief Judicial Magistrate, Una then transfer Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Kinnaur at Reckong Peo, District Kinnaur. On transfer, has joined as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Hamirpur, District Hamirpur on 9th October, 2015. On promotion joined as Additional District and Sessions Judge –II, Mandi on 9th May, 2016. On transfer, posted as Addl. District and Sessions Judge-III, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 29.12.2018. On transfer, currently, posted as Addl. District and Sessions Judge-II, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 06.04.2019. Assumed charge as Addition District and Sessions Judge, Fast Track Special Court(Under POCSO Act), Kangra at Dharamshala on 07.03.2020.

ADDITIONAL DISTRICT AND SESSIONS JUDGE-II KANGRA AT DHARAMSHALA

VACANT

SH. RANJEET SINGH, ADDITIONAL DISTRICT AND SESSIONS JUDGE-III KANGRA AT DHARAMSHALA



Sh. Ranjeet Singh born on 21-12-1973 at Sihunta, District Chamba, H.P Passed matriculation from Government Senior Secondary School Sihunta District Chamba H.P in the year 1989, 10+2 in the year 1991. Did Graduation from Government Post Graduate College Dharamshala, Distt. Kangra in the year 1994. Passed L.L.B from Himachal Pradesh University, Shimla in the year 1997. Started practising as an Advocate in the High Court of Himachal Pradesh in the year 1997 and was appointed as sub Judge-cum-Judicial Magistrate at Nahan, District Sirmour on 17th September, 2002 after undergoing training on selection for HPJS in the year 2002. Thereafter

posted as Sub Judge-cum-JMIC in the court No. 3 Mandi, Chachiot at Gohar, District Mandi, H.P and at Manali, Distt. Kullu, H.P. Thereafter, posted as Civil Judge(Senior Division)-cum-Additional Chief Judicial Magistrate Court No. 1 Ghumarwain, District Bilaspur, H.P. from 20-05-2010 to 07-05-2013 and also as such in the Court No. 1 Sundernagar Distt. Mandi, H.P. from 17-05-2013 to 24-04-2014. On placement as Chief Judicial Magistrate was transferred and posted as Civil Judge (Senior Division)- cum-Chief Judicial Magistrate, Lahul-Spiti at Kullu from 24.4.14 to 30.9.14. On transfer joined as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Una on 01.10.14. On transfer assumed the charge of Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Shimla on 22.12.2014 till 24.12.2018. On transfer, assumed the charge of Senior Civil Judge-cum-Chief Judicial Magistrate, Kangra at Dharamshala, H.P on 05.1.2019. Further on promotion currently, posted as Addl. District and Sessions Judge-III, Kangra Civil and Sessions Division at Dharamshala and assumed the charge as such on 27.05.2019.

**SH. YAJUVENDER SINGH, SENIOR CIVIL JUDGE-cum-CHIEF JUDICIAL
MAGISTRATE, KANGRA AT DHARAMSHALA**



Sh. Yajuvender Singh, born to Smt. Shailaja Singh and Sh. Kanwar Bhupender Singh, on 17.05.1976 in village Mohal, District Kullu. Matriculated from Our Lady of the Snows High School and did his 12th from SRML Senior Secondary School Jammu. Thereafter, did his graduation from D.A.V College Sector 10, Chandigarh, L.L.B from Punjab University Chandigarh in the year 2001. Practiced as a lawyer at District Courts Kullu and thereafter, joined Himachal Pradesh Judicial Services in the year 2003 as Judicial Magistrate Court No. 1 Dharamshala, District Kangra. Remained posted as such at Chachiot at Gohar, District Mandi, Una(Court No. 2,3 & 4) and Joginder Nagar, where was promoted as Civil Judge(Senior Division) cum Additional Chief Judicial Magistrate Joginder Nagar, District Mandi in the year 2013. Thereafter, served as Additional Chief Judicial Magistrate cum Senior Civil Judge at Sundernagar (Court No. 1) in District Mandi, Kasauli (Court No. 1) in District Solan and Rohru (Court No. 1) in District Shimla. Upon placement and transfer, joined as Senior Civil Judge cum Chief Judicial Magistrate, Kinnaur at Reckong Peo, District Kinnaur, H.P. on 10.01.2019. Further on transfer joined as Senior Civil Judge cum Chief Judicial Magistrate, Kangra at Dharamshala, District Kangra H.P. on 27.05.2019.

**MS. KANIKA GUPTA, CIVIL JUDGE-CUM-JMIC-I, DHARAMSHALA
-cum-
PRINCIPAL MAGISTRATE, JUVENILE JUSTICE BOARD, KANGRA**



Born on 20.11.1986 at Amritsar, Punjab in the family of Sh. B.M. Gupta and Smt. Neelam Gupta. Did matric from Sacred Heart Convent, Tara Hall School in the year 2003 and plus two from Chapslee School in the year 2005. Completed B.A. LL.B(Hons) (Gold Medalist) from Ava Lodge Shimla affiliated to Himachal Pradesh University. Qualified LL.M. from Himachal

Pradesh University in the year 2012. Qualified UGC Net in the year 2013. Worked as Asst. Professor in IEC University Baddi from Aug 2014 to Dec 2014. Worked as Assistant District Attorney from Dec 2014 to July 2015. Stood FIRST in the Himachal Pradesh Judicial Services examination and got posted as Civil Judge (Jr. Divn.)-cum-JM, Court No. 6, Shimla on 14.01.2016. Thereafter, transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 5 and assumed the charge on 11.07.2017. Remain, posted as Civil Judge-cum-Judicial Magistrate 1st Class Court No.2, Dharamshala, District Kangra. H.P. till 29.05.2019. On transfer, currently posted as Civil Judge-cum-Judicial Magistrate Ist class in the Court No. 1 at Dharamshala, District Kangra (H.P.) and assumed the charge as such on 29-05-2019.

**MS. DEEPIKA NEGI, CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1st CLASS
COURT NO.2, DHARAMSHALA**



Born on 22.04.1985 at Reckong Peo, Kinnaur, Matriculated from D.A.V Public School Rampur Bushahr and completed Higher Secondary in Arts from Govt. Girls Sr. Sec. School Rampur. Graduated from St. Bedes College Shimla, Thereafter pursued Post Graduation in English Literature from Panjab University Chandigarh and after that pursued and Graduated Law from department of Laws Panjab University Chandigarh and Mastered in Law from Kurukshetra University. Qualified the Himachal Pradesh Judicial Services Examination in year 2015 and after undergoing induction training, got posted as Civil Judge (Jr. Div.)-cum-Judicial Magistrate Court No. 2 Nurpur and assumed charge on 16.01.2016. Thereafter transferred and posted as Civil Judge (Jr. Div.)-cum-JMIC court No. 2 Rohru and assumed the charged on 09.11.2016 thereafter transferred as Civil Judge Training/ Leave Reserve Hon'ble High Court of H.P. and assumed charge on 12.07.2017 and Served as Leave substitute as Civil Judge (Jr. Div.)-cum-JMIC Kandaghat from 13.07.2017 to 18.12.2017. On 18.12.2017 again assumed back charge of Civil Judge Training/ Leave Reserve Hon'ble High Court of H.P. Remain posted as Civil Judge-cum-Judicial Magistrate, Court No. 2 Palampur with the effect from 05.03.2018 till 25.05.2019. On transfer currently posted as Civil Judge-cum-Judicial Magistrate Ist class in the Court No. 2 at Dharamshala, District Kangra (H.P.) and assumed the charge as such on 29-05-2019.

MOBILE TRAFFIC MAGISTRATE, KANGRA AT DHARAMSHALA

VACANT

JUDICIAL OFFICERS AT KANGRA

SH.VIVEK SHARMA, SENIOR CIVIL JUDGE-CUM-ACJM, KANGRA



Born on 11.1.1979 at Sarkaghat, District Mandi, H.P. Received school education in Sarswati Vidhya Mandir, Bilaspur till 8th standard. Passed Senior Secondary from Government Senior Secondary School, Lalpani, Shimla in the year, 1996. Did five year integrated LL.B from Symbiosis Law College, Pune, Maharashtra from 1997 to 2002. Enrolled as member of Bar Council of Himachal Pradesh in the year 2003. Practiced as an Advocate in Civil, Criminal as well as Revenue Courts at Shimla till the year 2006. Was selected in Himachal Pradesh Judicial Services in the year 2006 and appointed as Civil Judge(Jr. Div.)-cum-Judicial Magistrate, court No.2, Dharamshala. Also remained posted at Shimla and Dalhousie. Presently posted as Civil Judge(Jr. Div.)-cum-Judicial Magistrate Ist. Class, Court No.2, Ghumarwin, District Bilaspur, H.P. w.e.f 17.05.2013. On promotion as Civil Judge (Sr. Divn.)-cum-ACJM posted as Secretary, District Legal Services Authority Shimla and assumed the charge on 14.01.2016. Thereafter transferred to Civil and Sessions Division Kangra and joined as Senior Civil Judge-cum-Addl. Chief Judicial Magistrate, Kangra on 28-12-2018.

SH. KULDEEP SHARMA, CIVIL JUDGE-CUM-JMIC, KANGRA



Born on 17th of April 1987 at village Bijhari, Tehsil Barsar, District Hamirpur, Himachal Pradesh to Smt. Salochana Devi and Sh. Roshan Lal Sharma. Got matriculated from Govt. High School, Barsar, Hamirpur in the year 2002 . Did B.A.LL.B (Gold Medallist) from Law College Dehradun, Utrakhand in the year 2009 and got enrolled as an advocate with Bar Council of Himachal Pradesh in the month of July, 2009. After initial practice as an advocate before Sub Divisional Court at Barsar, practised before Hon'ble High Court of Himachal Pradesh upto December, 2014. In the meanwhile, also completed LL.M. and M.B.A. (Finance) through distance modes of education and qualified U.G.C. N.E.T., twice. Thereafter, Joined Himachal Pradesh Department of Prosecution as Assistant District Attorney cum Assistant Public Prosecutor and served there upto June, 2015. Joined Himachal Pradesh Judicial Services on 23rd of July, 2015 and after going through induction training programme, got posted as Civil judge-cum-Judicial Magistrate 1st class, court No.2 Sundernagar, Distt. Mandi, H.P. in January 2016 and thereafter, on transfer to Kangra joined as Civil Judge-cum-JMIC Kangra on 29-12-2018.

JUDICIAL OFFICERS AT DEHRA

MS. SHEETAL SHARMA, SENIOR CIVIL JUDGE-CUM-ACJM, DEHRA



Born on 1st August, 1973. Studied Medical Science (B.Sc.) from St. Bede's College, Shimla. Completed Marketing Management with distinction from H.P. University. Pursued Environmental Science at World Wild Life Fund For Nature, New Delhi and completed the same with 'A' credit. Joined H.P. Judicial Services in the year 2004. Remained posted as Civil Judge-cum-Judicial Magistrate Ist Class at Una, Poanta Sahib, Jawali and Nalagarh. Worked at the post of Deputy Director, H.P. Judicial Academy and as Deputy Registrar, National Green Tribunal. Presently posted as Senior Civil Judge-cum-Addl. Chief Judicial Magistrate, Dehra.

MS. EESHANI SHARMA, CIVIL JUDGE-CUM-JMIC, DEHRA



Born on 8th January 1991 at Shimla in the family of Sh. Arvind Sharma and Smt. Rajni Sharma. Did matric from Sacred Heart Convent School Tara Hall Shimla in the year 2006 and thereafter completed Higher Secondary Education from St. Bede's College Shimla in the year 2009. In the year 2014, I completed my under graduation integrated Course B.A./L.L.B from UIIS, Avalodge, Shimla and then qualified L.L.M from H.P. University in the year 2016. Thereafter I briefly joined Hon'ble Justice Mr. Sandeep Sharma at High Court of H.P as a law clerk-cum-Research Assistant in the year 2016. I joined H.P. Judicial Service on 12th January 2019. After doing induction training at Himachal Pradesh Judicial Academy, 16 Mile Shimla. I assumed charge as Civil Judge-cum-Judicial Magistrate Court -II Dehra on 17.06.2019.

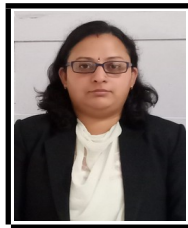
JUDICIAL OFFICERS AT PALAMPUR

SH. VISHAL BHAMNOTRA, SENIOR CIVIL JUDGE-CUM-ACJM, PALAMPUR



Born to Smt. Ragini Devi and Sh. Amar Nath of Sihunta. Did schooling from Chamba. Graduation from G.D.C. Chowari. Did L.L.B. 3 Years from HP College of Law Kala Amb. Remained advocate and practised as such at District Courts Chamba and Sub Divisional Court Dhalousie, from 2006 to till joining services as Civil Judge Jr. Division cum Judicial Magistrate on 28.01.2011. Posted as Civil Judge Jr. Division Cum Judicial Magistrate at Jubbal and thereafter remained as Civil Judge Jr. Division cum Judicial Magistrate First Class at Court No. III Ghumarwin and transferred from Court No. III Ghumarwin to Jogindernagar and joined as Civil Judge Jr. Division cum Judicial Magistrate First Class Jogindernagar on 25.04.2014, thereafter transferred from Jogindernagar to Hamirpur and joined as Mobile Traffic Magistrate on 17.07.2017. Further on transfer and promotion joined as Senior Civil Judge-cum-ACJM Palampur Distt. Kangra on 21.10.2019.

MS. AKANKSHA DOGRA, CIVIL JUDGE-CUM-JMIC, PALAMPUR



Born on 12th November, 1987 at Hamirpur, H.P, passed her graduation from Indraprastha College for Women, Delhi University, in History (Hons.), L.L.B. from H.P. University, Shimla in the year 2010. Joined H.P. Judicial Services in the year 2013 and got first posting as Sub Judge-cum-Judicial Magistrate Ist class, Mandi. Remain posted as Judicial Magistrate Ist class-cum-Civil Judge (Jr. Div.) in the Court No. 1 at Dharamshala, District Kangra (H.P.) till 23.05.2019. On transfer currently posted as Civil Judge-cum-Judicial Magistrate Ist class at Palampur, District Kangra (H.P.).

JUDICIAL OFFICERS AT NURPUR

SH. NITIN MITTAL, SENIOR CIVIL JUDGE-CUM-ACJM, NURPUR



Born on 3rd October, 1981 at Delhi. Did B.Com.(Hon's) from Ramjas College of University of Delhi and graduated in Law from Delhi University in 2005. Practiced in Tis Hajari, Rohini, Karkarduma and Patiala House District Courts as well as High Court of Delhi till November, 2007 when appointed as Assistant District Attorney at Land Accusation Office, Gurgaon. Got selected in Himachal Judicial Services and joined the services on 21 January, 2008. After completing induction training at Shimla, got posted as Civil Judge (Jr.Divn.)-cum- Judicial Magistrate at Solan and worked there w.e.f. 14.05.2008 to 17.07.2010. Thereafter, remained posted as Civil Judge (Jr.Divn.)-cum-Judicial Magistrate 1st Class at Sundernagar Chopal and Chamba, w.e.f. 27.07.2010 to 31.12.2012, 11.01.2013 to 27.09.2014 and 01-10-2014 to 12-01-2016 respectively and posted as Secretary, District Legal Service Authority, Chamba on 13-01-2016 upon promotion as Civil Judge(Sr.Divn.)-cum-ACJM. Thereafter transferred to Nurpur Distt. Kangra and joined as Senior Civil Judge-cum-ACJM Nurpur on 29-12-2018.

MS. ISHA AGRAWAL, CIVIL JUDGE-CUM-JMIC, NURPUR



Born on 27th September, 1992 at Solan (H.P.). Did matriculation from St.Luke's Sr.Sec.School in 2008 and 10+2 in 2010. Pursued B.A. LL.B (Hons) from UILS, Punjab University, Chandigarh and completed it in 2015. Thereafter, did Master of Laws from Kurukshetra University, Kurukshetra in the Year 2018. Selected in Himachal Pradesh Judicial Services in the year 2018. After undergoing induction training at H.P. Judicial Academy Ghandal, Shimla, got posted as Civil Judge -cum Judicial Magistrate, court no.7, Shimla on 14.01.2019. Presently posted as Civil Judge -cum Judicial Magistrate Ist Class, Court No.2, Nurpur, District Kangra, H.P. since 14.01.2021.

JUDICIAL OFFICER AT JAWALI

MS. ANITA SHARMA, CIVIL JUDGE-CUM-JMIC, JAWALI



Born on 24 July 1984 at Firozpur, Punjab. Graduated in Arts from PG College MHOW, Devi Ahilaya University, Indore in the year 2005. Passed LLB from R.C. JALL Law college MHOW, Indore in the year 2008. Joined H.P. Judicial services on 21st Dec 2013 and assumed first charge as Civil Judge (Jr. Div)-Cum-Judicial Magistrate, Bilaspur in April 2014. On 01-10-2014 assumed charge of Civil Judge (Jr. Div) -cum-Judicial Magistrate, Court No (III) Mandi. On 15-11-2016 assumed charge of Civil Judge (Jr. Div) -cum-Judicial Magistrate, Court No (II) Nurpur, Kangra. On dated 2.7.2017 assumed charge of leave reserve of High court of H.P thereafter served as a Civil Judge (Jr. Div) -cum-Judicial Magistrate Nalagarh from 13.7.2017 to 15.1.2018 as a leave reserve. On dated 16.1.2018 again assumed back charge of leave reserve of high court of H.P. Presently posted as Civil Judge (Jr. Div) -cum-Judicial Magistrate, Jawali w.e.f 12.03.2018.

JUDICIAL OFFICER AT BAIJNATH

SH. YUDH VEER SINGH, CIVIL JUDGE-CUM-JMIC, BAIJNATH



Born on 30th January 1992 in the family of Sh. Pardeep Kumar Sagar and Smt Manmeet Kaur belongs to Ramshehar, Distt. Solan, H.P. Did my matric and 10+2 from G.S.S.S Ramshehar, Distt Solan and Graduation (B.A) from Mukund Lal National College Yamuna Nagar, Haryana. Thereafter, did L.L.B and L.L.M from Punjab University Chandigarh in 2013 and 2015 respectively. Qualified NET-JRF examination in 2014 and presently pursuing Ph.D from Punjab University Chandigarh on the topic “Issues related to farmers Suicide in India- A Socio-legal study with special reference to state of Punjab”.Joined H.P Judicial Services on 12th January 2019. After going through induction training at HP Judicial Academy, 16 Mile, Shimla and joined as Civil Judge-cum-Judicial Magistrate at Court No. II, Nurpur, Distt. Kangra on 17-06-2019. Thereafter transferred to Baijnath and joined as Civil Judge-cum-JMIC Baijnath on 15-01-2021.

JUDICIAL OFFICER AT INDORA

SH. BALJEET, CIVIL JUDGE-CUM-JMIC, INDORA



Born on 22 July 1987. Did Graduation from Degree college Palampur and LL.B from School of legal studies Dharmshala, HP in the year of 2012. Enrolled as member of bar council of Palampur in the month of Oct, 2012. I Joined HP Judicial Services in the year of 2013 and appointed as Sub Judge Cum-Judicial Magistrate at Amb, Distt. Una and assumed charge as such on 25 April 2014. On transfer, posted as Mobile Traffic Magistrate, Shimla and Kinnaur at Shimla and assumed charge as such on 9 January 2017. Thereafter transferred to Dharmshala and joined as Civil Judge-cum-JMIC Indora on 28-12-2018.